

(A)

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA-446/2003

New Delhi this the 3rd day of March, 2003.

Hon'ble Dr. A. Vedavalli, Member(J)

Brij Bhushan,
R/o B-7/12, Lekha Nagar,
Roorkee Road,
Meerut Cantt. Applicant

(through Sh. Udayan Jain, Advocate)

Versus

1. Union of India through
Secretary,
Ministry of Defence,
South Block,
New Delhi.
2. The Financial Advisor(Defence
Services),
Government of India,
Ministry of Defence,
Finance Division,
New Delhi.
3. The Controller General of
Defence Accounts,
West Block-V, R.K.Puram,
New Delhi.
4. The Principal Controller of
Defence Accounts,
SC (Poona).
5. The Controller of Defence Accounts
(Army),
Meerut Cantt.
6. Sh. Mayank Sharma working as
Dy. CGDA (AN) in the office of
CGDA, West Block-V, R.K. Puram,
New Delhi.
7. Sh. Arvind R. Kaushal,
Joint CGDA (AN) in the Office
of CGDA,
West Block-V, R.K. Puram,
New Delhi. Respondents



(d)

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ORDER (ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

Learned counsel for the applicant seeks permission to withdraw this OA with liberty to approach this Tribunal again in accordance with law. Permission granted. O.A. is dismissed as withdrawn with liberty to file a fresh OA, if so advised, in accordance with law.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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